1067. श्री क्रजीत जोगी: क्या सूचना क्रौर प्रसारण मंती यह क्ताने की कृपा करेंगे कि:

(क) क्या दूरदर्शन ५र प्रसारण के लिए पहले से चुनो गई फ़ीचर फ़िल्मों का सरकार ने हाल ही में पुनरीक्षण किया है; (ख) यदि हां, तो यह पुनरीक्षण किस ग्राघार ५र किया गया है; ग्रीर (ग) क्या हिन्दी फ़ीचर फ़िल्म "मिली" का प्रसारण इन्हीं कारणों से रोका गया था?

सूचना ग्रौर प्रसारण मंत्री यौर झंस-दीय कार्य भंत्री (ओ पो. उपेन्द्र): (क) ग्रौर (ख) सरकार ने हाल में, अन्य बातों कें साथ-साथ दूरदर्शन पर प्रसारण के लिए श्रनुमोदित फ़ीचर फ़िल्मों की पुनरीक्षा करने, ग्रौर उनकी गुणात्मक उपयुक्तता का फ़िर से मूल्यांकन करने के लिए एक पुनरीक्षा समिति गठित की है।

(ग) फ़िल्म ''मिली'' उक्त पूनरीक्षा समिति के गठन से काफ़ी पहले ब्रथांत् 17 दिसम्बर, 1989 को दिखाई गई थी।

Departmentalization of Postal seals Industrial Cooperative society

1068. SHRI RAJNI RANJAN SAHU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the case of departmentalization of Postal Seals Industrial Cooperative Society is pending with Government sicnce long ; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI) ; (a) No, Sir. (b) Does not arise.

Violation of Traffic Rules by Private Bus owners in Delhi

1069. SHRI RAJNI RANJAN SAHU : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that the private bus-owners under DTC operation are not complying with the instructions of DTC regarding bus stoppages, time schedule, loading capacity and speed limit; and

(b) if so, what is the number of cases brought to the notice of Government and the action taken against the owners/drivers of these buses?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI K. P. UNIKRISHNAN) : (a) and (b) For the purpose of regula-ting operation of Private buses under the DTC, regular checking is done by Checking Staff under the supervision of a Senior Officer of DTC. In addition, a Joint checking force comprising DTC and Police Officials remain mobile in the city and carry out regular checks on private buses. The violations as and when detected are dealt with, by imposition of penalties and issuance of warnings. During September 1989—February 1990, the penalty imposed has been Rs. 3.49 lakhs.

DTC has intimated that there has been no case where the private operator has not complied with the instructions.

Setting of National Highway Authority

1070. SHRI RAJNI RANJAN SAHU: Will the Minister of SURFACE TRANSPORT be pleased to state i

(a) whether Government propose to set up a National Highway